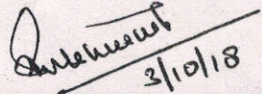


**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi – 110001**

Date: 03.10.2018

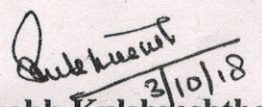
ORDER

Taking note of the pendency of Appeals before the Zonal Benches of National Green Tribunal, it has been directed by the Competent Authority that the pending Appeals before all the Zonal Benches (Chennai, Pune, Bhopal and Kolkata) shall be taken up for hearing at the Principal Bench, New Delhi **through Video Conferencing w.e.f. 1st November, 2018**. All the Benches are directed to take note of the same.


(Dr. Saurabh Kulshreshtha)
Registrar General

Copy to:

1. PA to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar, NGT, Bhopal/Chennai/Kolkata/Pune for placing in the notice board.
5. Ld. Deputy Registrar
6. Assistant Registrar (Filing)
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9. Notice Board for public information
10. Secretary, NGT Bar Association
11. Guard File


(Dr. Saurabh Kulshreshtha)
Registrar General

